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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 251/16	TP 235/17	Hearing	391 / 394	Marlabs Innovations Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN
SPT Legal

Adviser for Petitioner.

Counsel for petitioner is present. ROC report is filed. Counsel for petitioner has filed reply affidavit. He has also filed synopsis.

List it for hearing on 24.07.2017.

MEMBER (J)